

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 95* TO BE ANSWERED ON: 22.07.2022

Setting up of New Chemical Fertilizers Plants

***95. SMT. RITI PATHAK:
SHRI DILESHWAR KAMAIT:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of fertilizer units/plants set up or proposed to be set up for production of chemical fertilizers in the country during the last three years and the current year, State/UT-wise;
- (b) whether the Government has set up or proposes to set up any plant/production unit with external aid to address the shortage of fertilizers in various States;
- (c) if so, the details thereof, State/UT-wise; and
- (d) the steps proposed to be taken to ensure uninterrupted supply and increase domestic production of fertilizers?

ANSWER

MINISTER FOR HEALTH & FAMILY WELFARE AND CHEMICAL & FERTILZERS

(DR. MANSUKH MANDAVIYA)

*(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA
STARRED QUESTION NO. 95* TO BE ANSWERED ON 22.07.2022 REGARDING
“SETTING UP OF NEW CHEMICAL FERTILIZER PLANTS”**

(a) to (c).: Government of India has mandated revival of Talcher, Ramagundam, Gorakhpur and Sindri plants of Fertilizer Corporation of India Ltd (FCIL) and Barauni plant of Hindustan Fertilizer Corporation Ltd (HFCL) by forming Joint Venture Company of nominated PSUs as per details given below: -

SI No.	Name of the Joint Venture Companies & Location	State	Capacity (in LMTPA)	Progress(%) as on 30.06.2022	Commissioning date
1	Ramagundam Fertilizers & Chemicals Ltd (RFCL), Ramagundam,	Telangana	12.7		22.03.2021
2	Hindustan Urvarak & Rasayan Ltd (HURL), Gorakhpur,	Uttar Pradesh	12.7		07.12.2021
3	HURL, Sindri,	Jharkhand	12.7	96.1	August, 2022
4	HURL, Barauni,	Bihar	12.7	96.5	August, 2022
5	Talcher Fertilizers Ltd (TFL), Talcher,	Odisha	12.7	27.42	September, 2024

After operationalization of all these urea plant, they will add to 63.5 LMT per annum of urea leading to reduction in equivalent amount of import of urea.

Further, Cabinet in its meeting held on 21.05.2015 inter-alia approved setting up of New urea plant of 8.646 LMTPA capacity in the existing premises of BVFCL, which has been notified by Department of Fertilizers vide OM dated 12.06.2015.

Besides the above revival plants, two urea manufacturing units viz. Matix fertilizers & Chemicals Ltd and Chambal Fertilizers & Chemicals Ltd have been set up with a capacity of 12.7 LMT per annum at Panagarh, West Bengal and Gadepan, Rajasthan respectively.

With respect to nano fertilizers, following nano urea plants have been set up / proposed to be set up:-

Location	Production Capacity Bottles (500 ml) per Year (in Crore)	Commercial Production/Anticipated Commercial production
IFFCO Kalol Gujarat	5.0	August 2021
IFFCO Phulpur UP	6.0	Sept 2022
IFFCO Aonla UP	6.0	April 2023
IFFCO Bengaluru, Karnataka	6.0	March 2024
RCF Trombay Maharashtra	5.0	March 2024
NFL Nangal Punjab	5.0	July 2024
IFFCO Deoghar Jharkhand	6.0	Nov 2024
IFFCO Assam	5.0	Nov 2025
Capacity by 2025	44.0 Crore Bottles Per Year	

(d): Government of India has also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for existing 25 gas based urea units with the objective of maximizing indigenous urea production; promoting energy efficiency in urea production; and rationalizing subsidy burden on the Government. The implementation of NUP-2015 has led to additional production from the existing gas based urea units due to which the actual production of urea has increased by 20-25 LMT/PA in comparison to the actual production during 2014-15.

Predicting the demand-supply gap and increased price of the imported urea, in 2021-22 one-time permission was granted to the urea units set up under the new investment policy and the units converted recently from naphtha to natural gas as feedstock to produce beyond their annual installed capacity. This helped additional production of 1.51 Lakh Metric Ton (LMT) of Urea. Further, urea unit of Matix Fertilizers and Chemicals Limited (Matix) in Panagarh had been lying shutdown since November 2017 was facilitated in restarting its production. Matix restarted production in September 2021 and produced 6.29 LMT urea during 2021-22. Further, Department of Fertilizers by means of various review meetings from time to time instructed all the urea units not to take any planned shutdown and optimize their urea production. These measures together led to the urea production of 250.72 LMT during 2021-22 which is the highest production, so far.

Further, Government has notified Potash derived from Molasses (0-0-14.5-0) under its Nutrient based Subsidy (NBS) Scheme vide notification dated 13.10.2021. Potash derived from Molasses is a 100 % indigenously manufactured fertilizers. This inclusion will help in increasing domestic production of fertilizers.

The Government has taken following steps to meet the demand of fertilizers in the country: -

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the month-wise & state-wise requirement of all fertilizers and sends the same to DoF.
- ii. On the basis of month-wise & State-wise projection given by DA&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitoring the availability.
- iii. The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes.
- v. Regular Weekly Video Conference is conducted jointly by Department of Agriculture and Farmers Welfare (DA&FW) and Department of Fertilizers (DoF) with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments. The gap between demand (requirement) and production in case of urea, is met through timely imports. In case of P&K fertilizers, the imports come under Open & General license and fertilizer companies import these fertilizers based on their commercial judgments.
